

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON MONDAY, THE 30TH NOVEMBER, 2015 AT 2.00 P.M.

I. OBITUARY REFERENCES.

A MINISTER to make reference to the deaths of the late:-

1. Chaudhary Ran Singh, former Minister of Haryana.
2. Shri Kailash Chand Sharma, former Deputy Chairman of Haryana State Planning Board.
3. Smt. Meena Mandal, former Minister of State, Haryana.
4. Freedom Fighters of Haryana.
5. Martyrs of Haryana.
6. Gas Cylinder Blasts Incidents.
7. Others.

II. QUESTIONS.

Questions entered in the separate list to be asked and answers given.

III. FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE.

- (i) THE SPEAKER to report the time table fixed by the Business Advisory Committee in regard to various business.
- (ii) A MEMBER OF THE COMMITTEE to move that this House agrees with the recommendations contained in the First Report of the Business Advisory Committee.

IV. PAPERS TO BE LAID ON THE TABLE OF THE HOUSE.

1.	A MINISTER	to lay on the Table the General Administration Department Notification No.S.O.151/H.A.3/1970/S.9/2015, dated the 22 nd September, 2015 regarding amendment in Haryana Ministers Allowances Rules, 1972, as required under section 9 (2) of the Haryana Salaries and Allowances of Ministers Act, 1970.
2.	A MINISTER	to lay on the Table the Haryana Electricity Regulatory Commission Notification regarding Regulation No. HERC/06/2004/3 rd Amendment/2015, dated the 9 th February, 2015, as required under section 182 of the Electricity Act, 2003.
3.	A MINISTER	to lay on the Table the Haryana Electricity Regulatory Commission Notification regarding Regulation No. HERC/31/2014/1 st Amendment/2015, dated the 9 th June, 2015, as required under section 182 of the Electricity Act, 2003.
4.	A MINISTER	to lay on the Table the 40 th Annual Report of Haryana Land Reclamation and Development Corporation Limited Panchkula for the year 2013-2014, as required under section 619 A (3) (b) of the Companies Act, 1956.
5.	A MINISTER	to lay on the Table the Grant Utilization Certificate and Audit Report of Chaudhary Charan Singh Haryana Agricultural University Hisar for the year 2013-2014, as required under section 34 (5) of the Haryana and Punjab Agricultural Universities Act, 1970.

**CHANDIGARH:
THE 29TH NOVEMBER, 2015.**

**RAJENDER KUMAR NANDAL,
SECRETARY.**